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M. Nayak Vrs. UOI

Admission Sl. No. 21
O.A. No. 260/00380 of 2016
Order dated: 26.05.2016

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)
HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

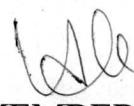
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Mr. M.K.Pati, Ld. Counsel for the applicant, and Ms. S.Mohapatra, Ld. Addl. Central Govt. Standing Counsel appearing for the Respondents, are present.

After hearing in extenso, Mr. Pati wants to withdraw this O.A. with liberty of this Tribunal to file a better application.

In view of the submission of Mr. Pati, this O.A. is disposed of being withdrawn.


MEMBER(Admn.)


MEMBER(Judl.)

RK